

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1233
ANSWERED ON:25.02.2003
COMPUTERISATION OF LAND RECORDS
PARSURAM MAJHI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds demanded and released for computerisation of land records during 2002-2003 so far, State-wise; and
- (b) the details of the funds utilized and the progress made in this regard District-wise as on date and particularly in the KBK districts of Orissa?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) The Scheme of Computerisation of Land Records is a demand driven scheme and the proposals received from States are examined as per the Guidelines and funds released accordingly. The State-wise funds released during 2002-2003 is given below:-

Sl. No Name of the State Funds released (Rs. in crore)

| | | |
|----|----------------|-------|
| 1. | Andhra Pradesh | 3.90 |
| 2. | Gujarat | 9.13 |
| 3. | Haryana | 0.10 |
| 4. | Orissa | 6.58 |
| 5. | Tamil Nadu | 3.47 |
| 6. | Chattisgarh | 2.81 |
| 7. | Uttar Pradesh | 3.76 |
| 8. | Delhi | 0.19 |
| | Total | 29.94 |

(b) District-wise funds are not released under the Scheme of Computerisation of Land Records. However, funds are released to Revenue Department of the States for implementation of the Scheme in various districts. Since inception of the Scheme, Government of India has released Rs.24.17 crore to the State Government of Orissa and the utilization reported by the State Government is Rs.16.82 crore (70%).